

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A No.676/2015

New Delhi, this the 26th day of March, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Ambuj Singh Ranabat
S/o. Sh. Awadhesh Pratap Singh,
Aged 27 years,
R/o. Flat No. 7,
B-83, Khasra No. 1212,
Hayat Enclave, Loni,
Ghaziabad, U.P.

...Applicant

(By Advocate : Mr. Ajesh Luthra)

Versus

State NCT of Delhi,
Through

1. Secretary (Health & Family Welfare)
GNCTD,
Delhi Secretariat,
Delhi.
2. Medical Superintendent
Govind Ballabh Pant Institute of
Postgraduate Medical Education &
Research (GIPMER),
GNCTD,
1, J. L. Nehru Marg,
New Delhi – 110 002.
3. Director (Vigilance)
Govind Ballabh Pant Institute of
Postgraduate Medical Education & Research
(GIPMER), GNCTD,
1, J. L. Nehru Marg,
New Delhi – 110 002 and through
4. Pay and Account Officer,
(PAO-15)
MRD Block, Lok Nayak Hospital,
Jawahar Lal Nehru Marg,
New Delhi – 02.

5. Dr. Sanjay Tyagi,
Director,
Govind Ballabh Pant Institute of
Postgraduate Medical Education &
Research (GIPMER),
GNCTD,
1, J. L. Nehru Marg,
New Delhi – 110 002.

6. Sh. Ashok Kumar Pant,
C/o. Pay and Account Officer,
(PAO-15),
MRD Block, Lok Nayak Hospital,
Jawahar Lal Nehru Marg,
New Delhi – 02. ...Respondents

(By Advocate : Mr. Vijay Kumar Pandita)

ORDER (ORAL)

Mrs. Jasmine Ahmed, Member (J)

Learned counsel for applicant seeks permission to withdraw the O.A stating that the respondents have revoked suspension of the applicant vide order dated 19.12.2014 and he has since joined the department. Accordingly, the O.A is dismissed as withdrawn.

(Uday Kumar Varma)
Member (A)

(Jasmine Ahmed)
Member (J)

/Mbt/